

By Special Messenger / Fax / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-74/2015/2791/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The District & Sessions Judge
Kamrup (M), Guwahati**

Dated- Guwahati, the 18th June, 2015.

Sub : **Skills Development Programme for the Advocate Commissioners to be held on 21st June, 2015 in the Conference Hall of the Judicial Academy, Assam [Gauhati High Court, Guwahati, 1st Floor (Old Block)].**

Sir,

With reference to the subject cited above, I am directed to inform you that a **Skills Development Programme for the Advocate Commissioners will be held on 21.06.2015 in the Conference Hall of the Judicial Academy, Assam.**

You are, therefore, requested to **inform the Advocate Commissioners to attend the said programme on the date mentioned above. They may be informed to report at the venue at 09:30 AM positively.**

The schedule of the aforesaid Skills Development Programme will be uploaded in the official website of the Gauhati High Court (at the link : 'Training Notice') in due course.

With warm regards,

Yours faithfully

18.06.15

OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-74/2015/2792 - 2808/A, dated 18.06.2015

Copy forwarded for information and necessary action to:

1. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. Shri D.K. Mishra, Senior Advocate, Gauhati High Court, Guwahati.
4. The Joint Registrar, Judl. / Recruitment / PM & P, Gauhati High Court, Guwahati.
5. The Dy. Registrar (G&C) / Finance, Gauhati High Court, Guwahati.
6. The Administrative Officer (Judl.), Accounts Section, Gauhati High Court, Guwahati.
7. The Administrative Officer, Judicial Academy, Assam.
8. The Systems Analyst, Gauhati High Court, Guwahati. ***He is requested to upload the letter immediately in the official website of the Gauhati High Court, Guwahati.***
9. The Court Officer No. 1, Gauhati High Court, Guwahati. ***He is requested to direct the Electrician to attend office on the date of programme i.e. 21.06.2015 at 8:30 AM positively. He is also requested to keep ready the generator with necessary fuel etc. from 8.30 A.M. on the date of programme.***
10. The Court Manager, Gauhati High Court, Guwahati.
11. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
12. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
13. The Private Secretary to Hon'ble Mr. Justice P.K. Saikia, Gauhati High Court, Guwahati.
14. The Private Secretary to Hon'ble Mr. Justice N. Chaudhury, Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM